**Annexure-3**

**Bliss Villa (Delhi) Private Limited**

**Date of commencement of CIRP : 11.08.2026**

**List of Creditors (Version 3.0) drawn as on: 10.11.2026**

**List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)**

**(Amount in ₹)**

| Sl.No | Name of Creditor | Type of claim | Details of claim received | | Details of claim Admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claims under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of Receipt | Amount Claimed | Amount of Claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| **No claim has been received upto the last date of receipt of claim** | | | | | | | | | | | | | | | |
| | **Total** | | | - | - | | - | - | - | - | - | - | - | - | |